

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 615 of 2020**

**In the matter of:**

**P.M. Cold Storage Pvt. Ltd. ....Appellant**  
**Vs.**  
**Goouksheer Farm Fresh Pvt. Ltd. ....Respondent**  
**Through Resolution Professional**  
**Mr. Sanjeev Jhunjunwala & Anr.**

**Present:**

**Appellant: Mr. Kumar Anurag Singh, Mr. Zain A. Khan and  
Mr.Nishant Piyush, Advocates.**  
**Respondent: Mr. Abhijeet Sinha, Mr. Soumya Dutta and Mr.  
Shaunak Mitra, Advocates for R-1.**  
**Ms. Rachana Jhunjunwala, Advocates with Mr.  
Sanjeev Jhunjunwala, RP.**

**ORDER**  
**(Through Virtual Mode)**

**03.03.2021:** Due to paucity of time, the matter could not be taken up.

List the matter 'for hearing' on **7<sup>th</sup> April, 2021 at 02:00 PM.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

*Ash/GC*